

Securities Appellate Tribunal

INTHECOURTOF/CORAM:HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP,TECH.MEMBER

CIVIL CAUSE LIST OF DATE :28/11/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURTCODE-MENTION2811-AT11A.M.**

**18-DISPOSAL-SHORTFALLFUNDS-AT11.05 A.M.M**

1	SEBI Appeal	241/2020	Anand Rathi Share and Stock Brokers Limited Vs. NSEIL	Harsh A. Kesharia Advocate  Manilal Kher Ambalal
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**379-ADM DISPOSAL-COURTCODE-FINELODR-AT11.10A..M.**

2	SEBI Appeal	136/2021	C and C Construction Ltd. Vs. BSE Ltd. and Anr.	Fortis India Law  MKA and Co.
Sub Matter :		Misc. Application/0001393/2022		
	Misc. Application	1393/2022	C and C Construction Limited-Bring on record LO Vs. SEBI AND ANR.	FORTIS INIDA LAW

(Main Matter Number :SEBI Appeal/0000136/2021)

**792-DISPOSAL-CODE-SYNCHRONISEDTRADES-AT11.15AM**

	Misc. Application	318/2022	Minal Bharat Patel -Stay Application Vs. SEBI	M and M Legal Ventures
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(Main Matter Number :SEBI Appeal/0000200/2022)

3	SEBI Appeal	691/2021	Minal Bharat Patel Vs. SEBI	M and M Legal Ventures
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Sub Matter(Disposed) : Misc. Application/0001277/2021  
Sub Matter(Disposed) : Misc. Application/0001278/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
4	SEBI Appeal	200/2022	MINAL B. PATEL AND ORS. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
	Sub Matter :	Misc. Application/0000321/2022		
	Sub Matter :	Misc. Application/0000317/2022		
	Sub Matter :	Misc. Application/0000318/2022		
	Sub Matter :	Misc. Application/0000616/2022		
	Misc. Application	616/2022	Minal Bharat Patel and Ors Vs. SEBI	MDP AND PARTNERS
(Main Matter Number :SEBI Appeal/0000200/2022)				

**381-ADMDISPOSAL-CODE-WTMDISGORGMENT-AT11.20AM**

5	SEBI Appeal	368/2021	AKG SECURITIES AND CONSULTANCY LIMITED Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	371/2021	Vihit Investment Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Misc. Application	778/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000497/2021)				
	SEBI Appeal	497/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
	Sub Matter :	Misc. Application/0000778/2021		

**280-ADMDISPOSAL-COURTCODE-SCRACIRCULARS-AT11.25AM**

	Misc. Application	227/2021	ASIT C. MEHTA INTERMEDIATES LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000317/2021)				
6	SEBI Appeal	317/2021	ASIT C MEHTA INTERMEDIATES LTD. Vs. SEBI	Visesha Law Services
	Sub Matter :	Misc. Application/0000227/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>692-DISPOSAL-CODE-DISPROPORTIONATEGAIN-AT 11.30AM</u></b>				
7	SEBI Appeal	57/2022 ( /0000 )	Chetan Shah Vs. SEBI	M/S. CHANDRIKA PRAJAPATI
Sub Matter(Disposed) :		Misc. Application/0000086/2022		
	SEBI Appeal	58/2022	CHETAN SHAH Vs. SEBI	MS. CHANDRIKA PRAJAPATI
Sub Matter(Disposed) :		Misc. Application/0000087/2022		
	SEBI Appeal	220/2022	MUKESH KONDE Vs. SEBI	Amit Karle Advocate
Sub Matter(Disposed) :		Misc. Application/0000374/2022		
Sub Matter(Disposed) :		Misc. Application/0000375/2022		
	SEBI Appeal	221/2022	MUKESH KONDE Vs. SEBI	Amit Karle Advocate
Sub Matter(Disposed) :		Misc. Application/0000376/2022		
Sub Matter(Disposed) :		Misc. Application/0000377/2022		
	SEBI Appeal	222/2022	ASHOK NARAYAN WAJE Vs. SEBI	Amit Karle Advocate
Sub Matter(Disposed) :		Misc. Application/0000378/2022		
Sub Matter(Disposed) :		Misc. Application/0000379/2022		
	SEBI Appeal	223/2022	ASHOK NARAYAN WAJE Vs. SEBI	Amit Karle Advocate
Sub Matter(Disposed) :		Misc. Application/0000380/2022		
Sub Matter(Disposed) :		Misc. Application/0000381/2022		
<b><u>848-ADMISSION-COURTCODE-WINSOMEWTM-AT11.35 AM</u></b>				
8	SEBI Appeal	342/2022	Davos International Fund Vs. SEBI	Rajani Associates
Sub Matter(Disposed) :		Misc. Application/0000479/2022		
Sub Matter :		Misc. Application/0000910/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	343/2022	Leman Diversified Fund Vs. SEBI	K Ashar and Co
Sub Matter(Disposed) :		Misc. Application/0000480/2022		
Sub Matter :		Misc. Application/0000900/2022		
	SEBI Appeal	344/2022	Bao Value Fund Vs. SEBI	Rajani Associates
Sub Matter(Disposed) :		Misc. Application/0000481/2022		
Sub Matter :		Misc. Application/0000911/2022		
	SEBI Appeal	345/2022	SPARROW ASIA DIVERSIFIED OPPORTUNITIES FUND Vs. SEBI	Rajani Associates
Sub Matter(Disposed) :		Misc. Application/0000482/2022		
Sub Matter :		Misc. Application/0000912/2022		
	SEBI Appeal	348/2022	WINSOME TEXTILE INDUSTRIES LTD. AND ANR. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000625/2022		
	Misc. Application	625/2022	WINSOME TEXTILE INDUSTRIES LTD. AND ANR.-DELAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000348/2022)				
	Misc. Application	900/2022	SEBI-DELAY IN REPLY Vs. Leman Diversified Fund	K Ashar and Co.
(Main Matter Number :SEBI Appeal/0000343/2022)				
	Misc. Application	910/2022	SEBI-DELAY IN REPLY Vs. Davos International Fund	VIDHI PARTNERS
(Main Matter Number :SEBI Appeal/0000342/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	911/2022	SEBI-DELAY IN REPLY Vs. Bao Value Fund	VIDHI PARTNERS
(Main Matter Number :SEBI Appeal/0000344/2022)				
	Misc. Application	912/2022	SEBI-DELAY IN REPLY Vs. Sparrow Asia Diversified Opportunities Fund	VIDHI PARTNERS
(Main Matter Number :SEBI Appeal/0000345/2022)				

**887DISPOSAL-COURTCODE-IIFLSECURITIESAO-AT11.40AM**

9	SEBI Appeal	387/2022	IIFL SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0000668/2022				
	SEBI Appeal	388/2022	IIFL SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0000669/2022				